

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-131(ND)/2018

IN THE MATTER OF:

M/s. Nandan Construction

.... APPLICANT / PETITIONER

Vs.

M/s. AmrapaliCenturian Park Pvt. Ltd.

.... RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.02.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Operational Creditor:-

Mr. Navdeep Jain, Advocate

ORDER

For Order See (IB)-128(PB)/2018
